(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	149616007	3	128536935	16.45	69704520	0	79072	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	190674796	5	133722030	17.12	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	17	84227545	17	84227545	10.78	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	63	19647802	63	14948050	1.91	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	568777628	2	98615604	12.62	0	0	470162024	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	194	1485317147	165	303315078	38.82	0	0	850162316	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	19212315	2	17938691	2.30	0	0	0	<u>Annexure 9</u>
Total		287	2517473240	257	781303933	100.00	69704520	416547202	1320403412	

Name of the Corporate Debtor: JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 16-09-2022; List of Creditors as on: 11-01-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: